

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.44(11)(a)-HC/2018/3596

Dated, Agartala, the 05th March, 2018

ORDER

His Lordship, Hon'ble the Chief Justice has been pleased to order that the Principal District Judges shall take immediate measures to dispose of the matters relating to filling up of vacancies, promotion and departmental proceedings etc. in respect of the staff members of District Judiciary within the following time schedule:

Sl.No	Subject	Time schedule
01	Promotion, selection scale etc. and other service matters of staff members of all grades	Within next 2 months
02	Departmental appeals including representations against adverse remarks.	Within 2 months from the date of filing appeal/representation.
03	Filling up of the vacancies in all grades.	Within the next 6 months
04	Disciplinary Inquiry for minor penalty against any staff member of District Judiciary.	Within 4 months.
05	Disciplinary Inquiry against any staff member of District Judiciary for major penalty	Within 9 months.

2. The Principal District Judges may approach the High Court for extension of time beyond the schedule, if so required, with reasons to be recorded in writing.

3. Henceforth all suspension matters relating to staff members of District Judiciary shall be reviewed after every 3 months and the review committee will place their report to the High Court.

4. This is issued with immediate effect for strict compliance.

By order,
Sd/-
(S.G.Chattopadhyay)
Registrar General.

No.F.44(11)(a)-HC/2018/3597-3611

Dated, Agartala, the 05th March, 2018

Copy to:-

1. The Registrar (Vigilance), High Court of Tripura, Agartala.
2. **The District & Sessions Judge,**
South Tripura Judicial District, Belonia / North Tripura Judicial District, Dharmanagar / Gomati Judicial District, Udaipur / West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar for information and immediate compliance.

3. The Registrar (Judicial), High Court of Tripura, Agartala.
4. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala.
5. The Registrar (Admn.), High Court of Tripura, Agartala.
6. The Joint Registrar, High Court of Tripura, Agartala.
7. The Deputy Registrars (Admn.), High Court of Tripura, Agartala.
8. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala.
9. The Secretary to the Registrar General, High Court of Tripura, Agartala.
- ✓ 10. The System Analyst, Computer Section, High Court of Tripura, to upload the same in the official website of the High Court of Tripura.
11. Superintendent, Estt. Section, High Court of Tripura, Agartala.


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REGISTRAR GENERAL